

Laid a statement re: Status of implementation of the recommendations contained in the 34 th Report of the Standing Committee on Energy on Demands for Grants (2023-2024) pertaining to the Ministry of New and Renewable Energy

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, on behalf of Shri Bhagwanth Khuba Ji, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Energy on Demands for Grants (2023-2024) pertaining to the Ministry of New and Renewable Energy

माननीय सभापति: आइटम नंबर 19, डिजिटल वैयक्तिक डाटा संरक्षण विधेयक, 2023

माननीय मंत्री जी ।

? (व्यवधान)

14.09 hrs